

SHRI RAM KRIPAL YADAV : Why do you want to set up a new convention ?

[English]

SHRI P.R. DASMUNSI : There should be no adjournment of the House, Sir, let the Business be taken up. But the Government should not repeat it.

[Translation]

MR. DEPUTY-SPEAKER : I adjourn the House upto 11.30 A.M. if all the Members want that.

SEVERAL HON'BLE MEMBERS : No, No.

SHRI RAM KRIPAL YADAV : Mr. Deputy-Speaker, Sir, under what rule you propose to do so.

[English]

SHRI SRIKANTA JENA : There should not be an impression that there is a conflict between the Lok Sabha and the Rajya Sabha.

[Translation]

MR. DEPUTY-SPEAKER : It is not a matter of conflict but a tradition that at first Ministers should be introduced in Lok Sabha. Some new Ministers have taken oath yesterday and they should be introduced here today.

[English]

SHRI SRIKANTA JENA : My only request to the Chair is that there should not be an impression that there is a conflict between the Lok Sabha and the Rajya Sabha. The Business should be taken up and when the Prime Minister comes, he will introduce the Ministers.

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : May I make a submission, Sir ? It is not fair to put one House against the other in terms of priority. Let us avoid doing that. But the important thing is that the first item in the List of Business should have been the Introduction of Ministers. As you correctly pointed out, it should have been mentioned in the List of Business also. You have very correctly pointed it out. But there is a provision that if the Speaker's permission is taken, then the procedure may be altered. Now I submit, as the hon. Member was correctly saying, we should not adjourn the House, he may seek the permission of the Chair that before the Prime Minister comes here and introduces the Ministers we may proceed with the other Business of Laying the Papers.

SHRI SRIKANTA JENA : Kindly permit it, Sir. The Prime Minister will introduce the Ministers; in the mean time we can proceed with the Business.

MR. DEPUTY-SPEAKER : All right. Report of the Business Advisory Committee may be presented.

11.14 hrs.

[English]

#### BUSINESS ADVISORY COMMITTEE

##### Twelfth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : I beg to present the Twelfth Report of the Business Advisory Committee.

11.14½ hrs.

[English]

#### STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION

##### Fifth and Sixth Reports

SHRI RAGHUNANDAN LAL BHATIA (Amritsar) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Food, Civil Supplies and Public Distribution :

- (1) Fifth Report on Demands for Grants (1997-98) of Ministry of Food.
- (2) Sixth Report on Demands for Grants (1997-98) of Ministry of Civil Supplies, Consumer Affairs and Public Distribution.

11.14½ hrs.

[English]

#### STANDING COMMITTEE ON HOME AFFAIRS

##### Thirty-seventh, Thirty-eighth and Thirty-ninth Reports

SHRI SUSHIL CHANDRA (Bhopal) : I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports of the Standing Committee on Home Affairs :

- (1) Thirty-seventh Reports on the Demands for Grants

- (1997-98) of the Ministry of Home Affairs;
- (2) Thirty-eighth Report on the Demands for Grants (1997-98) of the Ministry of Personnel, Public Grievances and Pensions; and
- (3) Thirty-ninth Report on the Demands for Grants (1997-98) of the Ministry of Law and Justice.

11.15 hrs.

[English]

### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 5th May, 1997 will consist of :

1. Consideration of any, item of Government Business carried over from today's Order Paper.
2. Discussion and voting on the Demands for Grants under the control of the Ministry of :
  - (i) Coal
  - (ii) Non-conventional Energy Sources
  - (iii) Power
  - (iv) Atomic Energy
3. Submission to the vote of the House outstanding Demands for Grants in respect of Budget (General) for 1997-98 at 6.00 p.m. on Tuesday, the 6th May, 1997.
4. Consideration and passing of the Finance Bill, 1997.

[Translation]

SHRI NAND KUMAR SAI (Raigarh) Mr. Deputy-Speaker, Sir, the following items may be included in the agenda for the next week :

- (1) The Raigarh-Ranchi road which links Madhya Pradesh and Bihar and passes through the tribal dominated areas of both the states, is in quite dilapidated condition. It is essential to be repaired and included into national highways.

- (2) Public Distribution System in Raigarh district of Madhya Pradesh has failed poor people are not getting ration, kerosene and other essential commodities. The Government of India should take initiatives to revamp the distribution system.

[English]

SHRI P.C. THOMAS (Muvattupuzha) : Sir, the following items may be included in the next week's agenda :

- (1) Need to give financial assistance for procurement of rubber in order to help the rubber growers.
- (2) Settlement of the issue of wages of nearly 70,000 employees of FCI.

SHRI CHITTA BASU (Barasat) : Sir, the following items may be included in the next week's agenda :

- (1) Media policy, with particular reference to foreign equity participation.
- (2) Unchecked price rise, with particular reference to oil prices.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, the following items may be included in the next week's agenda :

- (1) Discussion on the revival of sick public sector fertiliser plants.
- (2) Discussion on the functioning of the three wings of our democratic system : the Executive, the Judiciary and the Legislature, as well as mutual relationship among them.

[Translation]

SHRI SHIVRAJ SINGH (Vidisha) : Mr. Deputy-Speaker, Sir, the following items may be included in the next week's agenda :

1. The power crisis is increasing day by day in the country especially in Madhya Pradesh. The gap between the demand and supply of power is increasing. The production of power in existing power plants is declining. Due attention should be paid towards it.
2. Need to discuss the situation emerged in the country by America's decision to include India in the Primary Surveillance list under the section 301.

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Mr. Deputy-Speaker, Sir, the following items may be included in the next week's agenda :

- (1) An announcement should be made in public interest for construction of an overbridge at